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(iii) Need to Revive Haldibari-Chilahati Railway line for smooth running of exports to Bangladesh and to ease Road congestion in Coochbehar District, West Bengal

SHRI DWARAKA NATH DAS (Karimganj): Sir, I like to draw the attention of the Government to the fact that export to Bangladesh by road passing through Bhotpatti and Chandgrabandha in the district of Coochbahar has created much trouble in the area. Hundreds of trucks carrying export materials remain standing, thus blocking the road for months together causing untold trouble in the normal life of the people of the area. The Government have to find out the alternative ways and means.

In this regard, I would request the Government to revive the Haldibari-Chilahati existing Railway line which would also make the road free from congestion. Thank you.

(iv) Need to bifurcate the Palakkad division of Southern Railway into Palakkad and Coimbatore divisions

SHRI V.P. SHANMUGA SUNDARAM (Gobichettipalayam): Sir, more than 18,000 employees are working in the Palakkad Division of the Southern railway whether normally in each and every Divisions the figure should not exceed 18,000. In view of this, I request that this Palakkad Division should be bifurcated.

Secondly, from Arkkonam to Coimbatore, more than 400 kilometres are in Tamil Nadu whereas not more than 60 kilometres are in Palakkad. Because of this people of Katpadi who want to get reservation have to necessarily get permission from Palakkad Division.

Thirdly, most of the employees who are working in Palkkad Division are Tamilians.

Lastly, if a person wants to set up a tea shop in a railway station, he has to seek permission from the Palakkad Division wants to get reservation, he has to necessarily seek the permission from the Pallakkad Division.

Therefore, I strongly urge upon the hon. Minister to bifurcate the Palakkad Division into Palakkad and Coimbatore Division and help us. Thank You.

[Translation]

(v) Need to provide stoppage of Varuna Express at Heidergarh Railway Station in Barabanki district, U.P.

SHRI RAM SAGAR (Barabanki): Mr. Deputy Speaker, Sir, Varuna Express starts from Banaras and passes through two station in Jaunpur and after crossing the boundary of Barabanki district it terminates at Lucknow. It stops at every district except in the district of Barabanki where it does not stop. Heidergarh Station

in district Barabanki is not only a Tehsil headquarter but also a big business centre of that area. A number of petitions have been submitted is Railway Ministry to provide a stoppage of the train at Heidergarh. Dharanas were also staged to stop the Train in that line in which M.P. and M.L.As of that area have participated. But Railway Ministry has not acceeded to our request so far.

It is a matter of public importance. I, therefore, urge upon the Govt. to provide stoppage of Varuna Express of Heidergarh Railway Station.

(vi) Need to clear Juhar Ghat Water Supply Project of Madhya Pradesh.

DR. RAMKRISHNA KUSMARIA (Damoh): Mr. Deputy Speaker, Sir, there is acute security of water in Damoh town in my constituency during May and July. There is hardly any water even to drink. This year also we are getting water after a gap of five days. A water supply project at Juhar Ghat on river Vyarya was planned which has been pending for last many years. The only source of Water supply for Damoh is Rajvapar lake. This lake covers an area of about four thousand acre out of which about one thousand are is under illegal Cultivation. About 1200 acres is covered with the wild growth of Ipomia which has resulted in silting of the lake. The lake which constructed during British rule needs immediate desiting, widening and deepening in order to store more water.

I urge upon the Union Government to impress upon the administration to take prompt action for desilting and deepening the lake and to remove illegal encroachment on the lake with a view to solve the drinking Water problem of Damoh.

[English]

MR. DEPUTY-SPEAKER: Dr. Krupasindhu Bhoi.

DR. KRUPASINDHU BHOI (Sambalpur): Mr. Deputy Speaker, Sir, at the time of the Zero Hour, certain rules are not being followed. Yesterday and today also, after the balloting, my name was listed under serial number six. I wanted to raise an issue concerning the strike in All India Radio and Doordarshan. I have raised my hand minimum twenty times. As I was not able to shout, I could not catch either your attention or your ears. This is a very unfortunate affair.

MR. DEPUTY-SPEAKER: So far as the Zero Hour is concerned, it is over.

DR. KRUPASINDHU BHOI: I am not raising that matter again. I know the rules.

SHRI MOHAMMAD ALI ASHRAF FATMI (Darbhanga): Sir, I have given the notice four times in regard to the sinking of Taj Mahal. That is also one of the most important issue.

MR. DEPUTY-SPEAKER: The issue concerning Taj Mahal is an important one. But there are far more important issues and I have to decide their priority.